

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

43. CP/155(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: M/S. Dhanapur Investments Private Limited
Vs
Registrar Of Companies Mumbai

SECTION 252(1) OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Ms. Anjali Shahi, Ld. Counsel for the Petitioner present.
2. RoC report awaited.
3. List this matter on **13.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)